## Annexure 1

Name of Corporate Debtor:		AMEYA ECO-ZONE DEVELOPERS PRIVATE LIMITED							
<b>Date of Commencement of CIRP:</b>		07-Jun-24							
List of Creditors as on:		21-May-25							

## **List of Secured Financial Creditors**

(Amount in ₹)

Sl. No. Name of creditor	%	Details of claim received		Details of claim	Amount of claim	Amount of claim	Details of Security Held	Whether Security	Remarks, if any
	Voting share	Date of receipt	Amount claimed	Amount of claim admitted	rejected	under verification		Interest Relinquished?	
1 JM Financial Credit Solutions Ltd.	72.69	27-06-2024	1,27,90,93,155.00	1,27,90,93,155.00	-	-	Non-Agricultural (N.A.) Plot at S. No. 202 admeasuring 55341 sq.mtr. And Plot No. 209 admeasuring 39052 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	-	
2 Omkara Assets Reconstruction Private Limited	16.74	26-06-2024	29,45,12,430.26	29,45,12,430.26	-	-	Non-Agricultural (N.A.) Plot at S. No. 207 admeasuring 18919 sq.mtr. And Plot No. 210 admeasuring 30150 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	-	Note 1
3 Strugence Debt Fund	10.57	24-06-2024	18,59,57,314.00	18,59,57,314.00	-		Charge registered under Shanta Mangesh Developers and the CD is the Corporate Guarantor pertaining to SN 203.		Note 2
4 Strugence Debt Fund	0.00	28-06-2024	38,33,10,861.00	_	38,33,10,861.00				
5 Mr. Siddharth Mallya	0	25.06.2024	9,35,78,138.00			9,35,78,138.00	Charge registered under Shanta Mangesh Developers and the CD is the Corporate Guarantor petaining to SN 203.		Note 3
Total	100.00		2,23,64,51,898.26	1,75,95,62,899.26	38,33,10,861.00	9,35,78,138.00			

## Notes:

- 1 Primary Borrower is M/s. Sarthak Developers and Guarantors: Mr. Vijay Mallya, Mrs. Utkarsha Vijay Mallya & Mr. Siddharth Mallya
- 2 Ameya Eco-Zone Developers is the security provider under the Debture Trust Deed dated 18-10-2018 and the claimant is a debentureholder
- 3 Mr. Siddharth Mallya, legal heir of Mr. Vijay Mallya is a related party of the Cd and will not have any voting rights. The claimant is a debenture holder and the security provider under the Debenture Trust Deed dated 18-10-2018 is the CD.